

**Title:** The Secretary-General, Lok Sabha reported the messages received from the Secretary General, Rajya Sabha regarding passing of the salaries, Allowances, Leave and Pensions of the officers and Servants of the Delhi High Court Bill, 2001, the salaries, Allowances Leave and Pensions of the officers and servants of the Supreme Court Bill, 2001, the vaccination (Repeal) Bill, 2001 and the Post Graduate Institute of Medical Education and Research, Chandigarh (Amendment) Bill, 2001 by the Rajya Sabha at its sitting held on 12<sup>th</sup> March 2001.

**12.02 hrs.**

**SECRETARY-GENERAL:** Sir, I have to report the following messages received from the Secretary-General of Rajya sabha:-

- i. "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Salaries, Allowances, Leave and Pensions of the Officers and Servants of the Delhi High Court Bill 2001 which has been passed by the Rajya Sabha at its sitting held on the 12<sup>th</sup> March, 2001."
  - ii. "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Salaries, Allowances, Leave and Pensions of the Officers and Servants of the Supreme Court Bill, 2001 which has been passed by the Rajya Sabha at its sitting held on the 12<sup>th</sup> March, 2001."
  - iii. "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Vaccination (Repeal) Bill, 2001 which has been passed by the Rajya Sabha at its sitting held on the 12<sup>th</sup> March, 2001."
  - iv. "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Post-Graduate Institute of Medical Education and Research, Chandigarh (Amendment) Bill, 2001 which has been passed by the Rajya Sabha at its sitting held on the 12<sup>th</sup> March, 2001."
2. Sir, I lay on the Table the Salaries, Allowances, Leave and Pensions of the Officers and Servants of the Delhi High Court Bill, 2001; the Salaries, Allowances, Leave and Pensions of the Officers and Servants of the Supreme Court Bill, 2001; the Vaccination (Repeal) Bill, 2001; and the Post-Graduate Institute of Medical Education and Research, Chandigarh (Amendment) Bill, 2001, as passed by Rajya Sabha on the 12<sup>th</sup> March, 2001.
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